

Mr. Rishanb Jain, Adv.
Ms. Kaanan Gupta, Adv.
Mr. Prabal Bagchi, Adv.
Mr. Ajay Sharma, Adv.
Mr. B. V. Balaram Das, Adv. (NP)

Mr. Gautam Talukdar, Adv.

Mr. Kuldeep S. Parihar, Adv.
Mr. H. S. Parihar, Adv.

Mr. Dushyant Dave, Sr. Adv.
Ms. Aishwarya Bhati, Adv.

Ms. Anagha S. Desai, Adv. (NP)

Ms. Anuradha Mutatkar, Adv.

Ms. Arti Singh, Adv.

Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Ms. Niharika, Adv. for
M/s. K. J. John & Co.

Mr. Kunal A. Cheema, Addl. Govt. Adv.
Mr. Yogesh K. Ahirrao, Adv.
Mr. Nishant Katneshwarkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The 1st, 2nd, 3rd, 4th and Additional 4th reports of the SIT
have been opened in Court and taken on record. A copy of each
report be sent to the Members of this Bench in a closed/sealed
cover by the concerned officer. A copy of the office note in this
respect, is placed on record.

List on 11th May, 2016 at 2.00 p.m.

(USHA BHARDWAJ)
AR-CUM-PS

(SNEH BALA MEHRA)
ASSISTANT REGISTRAR